## Mini Hydel Power Projects

179 SHRI R.B. RAI Will the PRIME MINISTER be pleased to state :

(a) whether any proposals have been received by the Government from the Government of West Bengal for setting up of Mini Hydel projects in Darjeeling Hills during the last two years;

(b) if so, the names of approved projects,

(c) whether execution work for any of the projects have been stated.

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S VENUGOPALACHARI) (a) and (b) Four proposals were received from the Government of West Bengal for setting up of Mini Hydel Project in Darjeeling Hills Three projects, namely, Roongmook & Cedars (500 KW), Mangpoo Kali Khola (3000 KW) and Mangpoo Rambhi Khola (2000 KW) have been approved under the Capital Subsidy Scheme of the Ministry of Non-Conventional Energy Sources

(c) to (e) Execution of the three sanctioned projects has been initiated by the State Government. Roongmook & Cedars project is at an advanced stage of execution and is likely to be commissioned during the current financial year. Civil works have already been initiated for the other two projects

#### Private Power Projects

## 180 DR T SUBBARAMI REDDY SHREVINAY KATIYAR

Wall the PRIME MINISTER be pleased to state

(a) the number of private power projects have been approved by the Government uptc March, 1996.

(b) whether a captive power plants scheme has been formulated to generate 25 thousand megawatt power in the private sector in order to meet the acute shortage of power in the country and

(c) if so the details thereof in regard to setting up of such plants pertaining to thermal power diesel power, hydel power and atomic power in the private sector?

#### OSBs

		SC	Pн	ST
RO		315	137	169
LPG	-	167	192	83
Disess				

## Discretionary

RG		179
LPG	-	155

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Upto the end of March, 1996, seventeen private power projects were accorded the techno-economic clearance of Central Electricity Authority.

(b) No, Sir.

(c) Does not arise in view of reply to (b) above

### Allotment of Petrol Outlets and LPG Agencies

# 181 SHRI HARIN PATHAK : SHRI RATILAL VARMA SHRI CHANDRESH PATEL -

Will the PRIME MINISTER be pleased to state

(a) the number of Petrol/Diesel retail outlet and LPG Agencies allotted through Oil Selection Board and from discretionary quota during each of the last three years and the current financial year so far State/Union Territory-wise;

(b) the number of Scheduled Castes/Scheduled Tribes/Backward Classes/ Handicapped/Educated Unemployed and ex-Servicemen of military/paramilitary forces among them, separately.

(c) whether the Government propose to arlist more Petrol/Diesel retail outlets and LPG Agencies during the remaining period of current financial year

(d) if so, the details thereof. State/Union Territory-wise

(e) whether the Government have received any complaint regarding irregularities in allotment of above outlets and agencies,

(f) if so, the details thereof, and

(g) the steps taken by the Govenment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI TR BAALU) (a) and (b). The category-wise allotments of RO dealerships and LPG distributorships allotted through OSBs and under discretionary powers of the Government during the period 1 1 1993 to 31 3 1996 are as under

DEF 99 71	FF 75 52	OSP 1	0P 746 471	TOTAL+ 1541 947
-----------------	----------------	----------	------------------	-----------------------